

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2020**

Name of the Company:

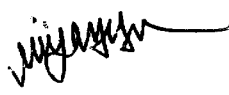
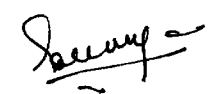


Rajesh Jhunjunwala RP/Proposed Liquidator of
Siddharth Tubes Ltd

V/s

Nainesh sanghvi & Ors

Section:

IA For Directions

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijayesh Atze	Advocate for (Aluceop)	Intervenor #	
2.	Saumya Sharma	Adv.	Resp. No. 1 & 3	
3.	Arjun R. Sheth	Adv. & Sheth	Applicant	
4.	MOHAMMED ARKAM G. SHAIKH	Adv.	Respondent No. 13	

ORDER

The Parties are represented through their respective Learned Counsel.

Adv. Mr. Arjun Sheth, appears for the Applicant/RP.

Adv. Mr. Arkam G. Shaikh files Vakalatnama on behalf of the Respondent No. 13 and seeks some time to file its reply.

The learned counsel appearing for the Respondent No. 14 files Vakalatnama and seeks some time to file reply.

Hence, two weeks time is granted to Respondent Nos.13 and 14 to file their reply by serving an advance copy to the Petitioner.

Adv. Ms. Saumya Sharma files reply on behalf of the Respondent No. 1&3. A copy thereof be provided to the Petitioner.

The Petitioner is also at liberty to issue a fresh notice to the remaining Respondents to appear and to file their replies, within two weeks.

List the matter on 03.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 28th day of February, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)